

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. IA 406/2021 IA 163/2021 In C.P. (IB)/1980(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

NAME OF THE PARTIES: - Shanaya Fashions
V/s
Oneworld Industries Pvt. Ltd

Section: 60(5), 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.406/2021, IA.No.163/2021: - Adv. Mohammed Varawala, Adv. Abha Patel i/b adv. Rubina Khan appeared for the Applicant in IA.No.163/2021 and Respondent No.2 in IA.No.406/2021. List this matter on **04.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)